GOVERNMENT OF INDIA

MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 2914 ANSWERED ON 5TH AUGUST, 2021

PROPOSAL FOR WIDENING OF ROAD

2914. SHRI DEEPAK BAIJ:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) whether any proposal has been received from Chhattisgarh on 28 December, 2019 for widening of Koliyari-Kharenga-Donar-Joratarai road;
(b) if so, the details and cost of the project along with the action taken by the Government thereon;

(c) whether the Government is aware that the cost of the projects escalates due to delay in implementation of the proposal;

(d) if so, the reaction of the Government in this regard; and

(e) the time limit fixed for implementation of this proposal?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (e) The Ministry allocates funds for State Governments/UTs for construction and maintenance of State Roads as per the provisions of the Central Road and Infrastructure Fund (CRIF) Act, 2000 amended by the Finance Act 2019. The proposals of State Govts/UTs are considered for funding under the CRIF scheme based on accrual/allocation of funds for the particular State/UT available annually, outstanding liabilities of already sanctioned works, etc.

The proposal for allocating Rs. 106.88 Crore for widening of Koliyari-Kharenga-Donar-Joratarai road having road length of 33.20 Km received from the State Govt of Chhattisgarh in December 2019 could not be considered as the State has already exhausted the sanction limit available as per CRIF guidelines. No further proposal for taking up this project under CRIF scheme was received from the State Govt. of Chhattisgarh.